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Date: 24/08/2025

Broad Peak Investment Holdings Ltd. And Anr Vs Broad Peak Capital Advisors Llp And Anr

Court: Delhi High Court

Date of Decision: Jan. 20, 2025

Acts Referred: Code of Civil Procedure, 1908 â€" Order 39 Rule 1,Order 39 Rule 2

Trade Marks Act, 1999 â€" Section 11(1), 12, 27(2), 28(3)

Hon'ble Judges: Amit Bansal, J

Bench: Single Bench

Advocate: Shwetasree Majumder, Priya Adlakha, Sucharu Garg, Shilpi Sinha, Ramesh Singh, Mohit D. Ram, Nayan

Gupta

Final Decision: Dismissed

Judgement